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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 159/2024

F- HOFFMANN -LA ROCHE AG & ANR. .....Plaintiffs

Through: Mr. Mukul Rohtagi and Mr.

Sandeep Sethi, Sr. Advs. with Mr. Pravin Anand, Ms. Archana Shanker, Mr. Shravan Chopra, Ms.Prachi Agarwal, Mr. Achyut Tewari, Mr. Devinder Rawat, Mr. N.Mahabir and Ms.Riya Kumar,

Advs.

versus

ZYDUS LIFESCIENCES LIMITED .....Defendant

Through: Mr. Dushyan Dave, Mr. C. S.

Vaidyanathan and Mr. Raj Shekhar Rao, Sr. Advs. wth Ms. Bitika Sharma, Mr. Aadarsh Ramanujan, Ms. Vrinda Pathak, Mr. P. S. Manjunathan, Ms. Sandhya Kukreti, Ms. Ahana Singh Rana, Mr. Shivam, Ms. Vanshika, Mr. Vinayak Goel and Ms. Karnika S.

P, Advs.

Ms. Rupali Bandhopadhya and Mr.

Abhijeet Kumar, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 18.07.2024

**%** 

## I.A. 33468/2024-Stay

1. Let the present application be deleted from the record as IA 33509/2024 has been renumbered twice.





## I.A. 33509/2024-Stay

- 2. Learned senior counsels appearing for the plaintiffs, upon instructions submit that the reply to the present application has been received by the plaintiffs only last night.
- 3. Accordingly, they seek and are granted one week for filing rejoinder to the application.
- 4. List for arguments on 14.08.2024 at 03:00 PM.
- 5. Interim order dated 09.07.2024 to continue till the next date of hearing.

CS(COMM) 159/2024 & I.A. 4196/2024-Stay, I.A. 4198/2024-Exemption from pre-institution mediation, I.A. 5827/2024-Directing the constitution of a Confidentiality club in accordance with para 3, 4 and 5 of the present application

6. List before Joint Registrar on 19.11.2024 for completion of pleadings.

SAURABH BANERJEE, J

JULY 18, 2024/rr